

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**PRINCIPAL BENCH**

**IN THE MATTER OF:**  
**Skyway Venture Ltd.**

**C.P. No. 201/2016**

**.... APPLICANT / PETITIONER**

**SECTION:**  
**Under Section 391-394 of the Companies Act**

**Order delivered on 08.05.2018**

**Coram:**  
**CHIEF JUSTICE (RTD.) M.M. KUMAR**  
**Hon'ble President**

**Sh. S. K. MOHAPATRA,**  
**Hon'ble Member (Technical)**

**For the Petitioner(s): Mr. P. Nagesh, Mr. Dhruv Gupta, Advocates**

**For the Respondent(s): Ms. Lakshmi Gurung, Std. Counsel for Income  
Tax Dept. with Mr. Rajat Naagar, Adv.**

**Ms. Neelima Tripathi & Ms. Vidhi Gupta, Advocates for  
SEBI**

**For the O.L.  
For the RD(NR)**

**Mr. Amrish Tandon, Mr. Rohit Saroj, Adv.  
Ms. Sonam Sharma, Co. Prosecutor**

**ORDER**

Part heard for 16<sup>th</sup> May, 2018.

*Sdl—*

**(M.M.KUMAR)  
PRESIDENT**

*Sdl—*

**(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)**